

of all renewable energy programmes in the district of Darjeeling like other hilly States in the Himalayan region. In this regard, the Ministry had already conveyed its commitment to extend upto 90 per cent CFA for implementation of its Remote Village Electrification programme in all remote villages of the State including those in Darjeeling district, which largely addressed the request made by the State. Extending the same level of CFA for implementation of the Ministry's other renewable energy programmes not leading to electrification of remote villages in the district was not supported on the ground that such a decision would lead to similar requests from other States in respect of their hilly/backward regions.

Development charges in private colleges

***71. SHRI TARIQ ANWAR:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that private colleges are taking large amount of fees as development charges, etc;

(b) if so, the details thereof;

(c) whether Government is making any law for filling up maximum seats through UGC; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH):

(a) and (b) The information is being collected and will be laid on the Table of the House.

(c) No, Sir.

(d) Does not arise.

Rural electrification in Rajasthan

†*72. DR. PRABHA THAKUR: Will the Minister of POWER be pleased to state:

(a) whether Government has fixed any target for the electrification of all the villages in the country;

(b) if so, the details thereof, State-wise; and

(c) the number of villages in Rajasthan which are to be electrified during 2008 and by when all the villages in Rajasthan are likely to be electrified, the details thereof?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) and (b) The Government of India launched the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in April 2005 which envisages providing access of electricity to all rural households in the country in five years which *inter-alia* means electrification of all the un-electrified villages in the country. The State-wise status of village electrification on 31.03.2004 at the time of launch of RGGVY is given in the Statement-I (*See below*).

Electricity being a concurrent subject, the execution of Rural Electrification works is being carried out on the basis of project reports submitted by the concerned State-Governments. The State-wise and year-wise number of villages reported electrified by the

† Original notice of the question was received in Hindi.